

DIVISION BENCH
COURT - II

S-7

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/124(KB)2023
IA(I.B.C)/1234(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	TATA CAPITAL FINANCIAL SERVICES LIMITED VS GLORY FURNISHERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Pranay Agarwal, Adv.

]

For the Suspended Directors

Ms. Sweta Majumdar. Adv.

ORDER

1. Ld. Counsels for Suspended Directors present.
2. **IA(I.B.C)/1234(KB)2024:**
 - a) Let a copy of this application be served upon all the Respondents.
 - b) Reply Affidavit, if any, be filed within a period of two weeks.
 - c) Post this matter on **08.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**